

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.799/2019**

**Dated Monday, the 30<sup>th</sup> day of September, 2019**

**PRESENT**

**Hon'ble Mr.P.Madhavan, Judicial Member**

**&**

**Hon'ble Mr.T.Jacob, Administrative Member**

Prasad. N

Lal Bhavan Poonkodu, Mappukada

Malaoiinkil P.O

Thiruvananthapuram – 695571. ... Applicant

By Advocate M/s Rohini Ravikumar

**Vs**

1. Union of India

Represented by General Manager,  
Southern Railways Headquarters Office,  
Park Town P.O. Chennai – 600 003.

2. The Principal Chief Mechanical Engineer

Southern Railways Chennai.

3. The ADRM II/MAS

Southern Railways Chennai.

4. The Principal Chief Personnel Officer

Southern Railways, Chennai.

5. General Manager

Southern Railway, Chennai. ... Respondents

By Advocate Mr. P. Srinivasan

**(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))**

When the matter is called, K.Seshasayee, counsel on record for the applicant submits that the applicant wishes to withdraw the OA and seeks permission for the same. He endorses the same in the OA file. Permission is granted to withdraw the OA.

2. OA is dismissed as withdrawn.

**(T.JACOB)  
MEMBER (A)**

**M.T.**

**(P.MADHAVAN)  
MEMBER (J)**

**30.09.2019**